

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-20/2001(pt.)/57/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Darak Ullah,
Presiding Officer, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati, the 5th January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT2K/5352/23 Dated 28.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.12.2023**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), and in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M), and in his absence, the District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station would be in charge of your Court and Office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-20/2001(pt.)/58-60/A, dated , 05-01-2024

Copy to:

1. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
- ✓3. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)